

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-66/1996/1133/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Prasanta Buragohain,
District & Sessions Judge,
Goalpara.

Dated Guwahati, the 19th February, 2018.

Sub:- **Casual Leave along with permission to leave station.**

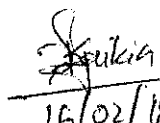
Ref:- Your e-mail dated 16.02.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 03.03.2018 along with permission to leave the station from the evening of 28.02.2018 till the morning of 05.03.2018 has been granted/~~rejected~~.

Yours faithfully,


JOINT REGISTRAR (VIGILANCE)


16/02/18